GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION NO. 2072 TO BE ANSWERED ON FRIDAY, THE $12^{\rm TH}$ DECEMBER, 2025

FAST TRACK SPECIAL COURT SCHEME 2019

2072. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of *LAW AND JUSTICE* be pleased to state:

- (a) whether the Government has data on the number of cases filed after the introduction of Fast Track Special Court Scheme 2019 (FTSC Scheme 2019);
- (b) if so, the details thereof;
- (c) the details of the cases disposed of out of the above total cases filed; and
- (d) the details of the cases disposed of within the time-limit fixed for disposal of the cases?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): A Centrally Sponsored Scheme for the establishment of Fast Track Special Courts (FTSCs), including exclusive POCSO (ePOCSO) Courts was launched in October, 2019. These courts are dedicated to the time-bound trial and disposal of pending cases related to rape and crimes under the Protection of Children from Sexual Offences (POCSO) Act, 2012. This Scheme has been extended twice, with the latest extension up to 31st March 2026, for establishment of 790 courts. The financial outlay under the scheme is ₹1952.23 crore with ₹1207.24 crore as Central Share to be incurred from Nirbhaya Fund on the CSS pattern. As of 30.09.2025, 773 FTSCs, including 400 exclusive POCSO (e-POCSO) Courts are functional in 29 States/UTs.

As per the information received from the High Courts on the FTSCs dashboard, total 5,94,300 cases have been instituted in the FTSCs since inception of the Scheme. As of 30.09.2025, total 3,50,685 cases have been disposed of and 2,43,615 cases are pending with these FTSCs. The State/UT-wise details of functional Fast Track Special Courts, including exclusive POCSO courts along with cases instituted

and disposed since the inception of the Scheme along with pendency as of 30.09.2025, are given at **Annexure-I.**

From January 2023 to September 2025, total 8,689 cases have been disposed of within the two-month time period mandated for trial under Section 346(1) proviso of the Bharatiya Nagarik Suraksha Sanhita (BNSS), 2023 (earlier Section 309(1) proviso of the CrPC, 1973). The State/UT-wise details of cases disposed within the two-month time period from January 2023, are given at **Annexure-II.**

Annexure -I
State/UT wise details of functional FTSCs along with exclusive POCSO (ePOCSO) courts as on 30/09/2025

Sl. No.	State/UTs	FTSCs including ePOCSO courts	Cases Instituted	Cases Disposed since inception of the Scheme	Cases Pending as on 30th Sept. 2025
1	Andhra Pradesh	16	14512	8170	6342
2	Assam	17	16094	9617	6477
3	Bihar	54	41871	18937	22934
4	Chandigarh	1	623	413	210
5	Chhattisgarh	15	8299	6807	1492
6	Delhi	16	6446	2931	3515
7	Goa	1	279	138	141
8	Gujarat	35	22710	17575	5135
9	Haryana	18	13092	8548	4544
10	Himachal Pradesh	6	2121	1516	605
11	J&K	4	832	338	494
12	Karnataka	30	20200	14969	5231
13	Kerala	55	33465	27164	6301
14	Madhya Pradesh	67	44500	33621	10879
15	Maharashtra	36	54725	21095	33630
16	Manipur	2	256	212	44
17	Meghalaya	5	1899	771	1128
18	Mizoram	3	376	286	90
19	Nagaland	1	132	73	59
20	Odisha	44	30775	21646	9129
21	Puducherry	1	414	184	230
22	Punjab	12	7097	5627	1470
23	Rajasthan	45	25243	20324	4919
24	Tamil Nadu	20	18752	10617	8135
25	Telangana	36	20965	12115	8850
26	Tripura	3	748	527	221
27	Uttarakhand	4	3117	2004	1113
28	Uttar Pradesh	218	189601	94775	94826
29	West Bengal	8	6042	571	5471
30	Jharkhand *	0	9114	9114	0
	TOTAL	773	5,94,300	3,50,685	2,43,615

^{*} The State of Jharkhand exited the Scheme vide its letter dated 07.07.2025. Under the Scheme, 22 FTSCs were functional in the State until May 2025, with a cumulative disposal of 9,114 cases since the Scheme's inception.

The State/UT-wise details of cases disposed within the two-month time period from January 2023 to September 2025

Annexure -II

Sl. No.	States/UTs	Cases Disposed within 2 months period			
		2023	2024	2025 (up to Sept. 2025)	TOTAL
1	Andhra Pradesh	374	209	158	741
2	Assam	507	522	525	1554
3	Bihar	296	329	303	928
4	Chandigarh	1	1	0	2
5	Chhattisgarh	33	38	25	96
6	Delhi	0	10	15	25
8	Goa	2	0	0	2
7	Gujarat	70	43	70	183
9	Haryana	50	70	38	158
10	Himachal Pradesh	0	1	0	1
11	J&K	0	0	0	0
12	Jharkhand*	224	277	135	636
13	Karnataka	135	111	82	328
14	Kerala	510	493	84	1087
15	Madhya Pradesh	328	487	142	957
16	Maharashtra	126	118	10	254
17	Manipur	1	0	0	1
18	Meghalaya	3	3	0	6
19	Mizoram	1	0	1	2
20	Nagaland	4	2	0	6
21	Odisha	153	314	257	724
22	Puducherry	3	0	0	3
23	Punjab	64	39	51	154
24	Rajasthan	131	193	112	436
25	Tamil Nadu	133	14	25	172
26	Telangana	4	8	2	14
27	Tripura	2	14	7	23
28	Uttar Pradesh	73	47	38	158
29	Uttarakhand	2	0	1	3
30	West Bengal	12	14	9	35
	TOTAL	3242	3357	2090	8689

^{*} The State of Jharkhand exited the Scheme vide its letter dated 07.07.2025. Under the Scheme, 22 FTSCs were functional in the State until May 2025.